## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5993
ANSWERED ON:03.05.2013
INFRASTRUCTURE IN ANGANWADI CENTRES
Jindal Shri Naveen:Noor Mausam

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether some Anganwadi Centres (AWCs) in the country lack basic infrastructural facilities such as toilet, drinking water, separate kitchen, etc.;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the steps taken by the Government to provide infrastructural facilities in AWCs and the funds earmarked for the purpose, State/ UT-wise?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c): As per information available for 12.52 lakhs Anganwadi Centres (AWCs)/ mini-AWCs, 6,29,688 (50.28%) AWCs are reported to have toilet facilities, 8,89,834 (71.05%) AWCs have drinking water facilities within the premises and 3,54,936 (28.34%) AWCs have separate kitchen as on 31.12.2012.

The implementation of ICDS Scheme is continuously monitored through prescribed monthly & annual progress reports, reviews, as well as, supervision visits etc. Based on the inputs and feedback received, State Governments/ UT Administrations are addressed through letters and review meetings to address the deficiencies and to improve the implementation of the Scheme including infrastructure and facilities like availability of toilet, drinking water and separate kitchen at the AWCs.

Letters under the joint signature of Secretary, Ministry of Women and Child Development and Department of Drinking Water & Sanitation have been sent to the States/ UTs to ensure convergence for effective implementation of the ICDS Scheme.

Integrated Child Development Services (ICDS) Scheme did not have provision for construction of AWC buildings under the scheme as this was envisaged to be provided by the community except for the North Eastern States for which financial support was being provided for construction of AWC buildings since 2001-02 at a unit cost of Rs.1.75 lakh.

As a part of Strengthening and Restructuring of ICDS Scheme, Government has approved a provision for construction of 2 lakh Anganwadi Centre buildings @ Rs.4.5 lakh per unit and upgradation of 2 lakh AWC buildings @ Rs 1 lakh per unit during XII Plan period in a phased manner with cost sharing ratio of 75: 25 between Centre and State other than the NER, where it will be at 90: 10. Also recently, the Ministry of Rural Development (MORD) has included construction of AWCs as an eligible authorised activity in the list of new works permitted under MGNREGA.

After Strengthening and Restructuring of ICDS Scheme, release of funds to the States/ UTs for all the components under ICDS including for infrastructure is Annual Programme Implementation Plan (APIP) based. States/ UTs have to project their requirement of funds based on the proposals included in the APIP. Funds will be released on approval of APIP.